

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 252 of 2013 &  
IA-335 of 2013**

**Dated : 1<sup>st</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Versus  
EMCO Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Anushree Bardhan  
Mr. V.T. Patel (Rep.)**

**Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. S.R. Pandey for R.2  
Mr. S.P. Jha  
Mr. Vikrant Bhardwaj for Intervener**

**ORDER**

The learned Senior Counsel for the State Commission has finished his arguments.

Post the matter for rejoinder submissions on **19.08.2014 at 4.00 p.m.** In the meantime, the learned counsel for the Appellant and the learned counsel for the Intervener are directed to file their respective Written Submissions after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**